

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 26.08.2022 (FRIDAY)**

## **COURT-IV**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 127-128 of 2020 & I.A. No. 322, 323 & 410 of 2020	Nityank Infrapower & Multiventures Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Wadia Ghandy	Kritika Nagpal-R1 Yashvardhan Bhavya Bhatia
2.	Comp. App. (AT) (Ins) No. 462 of 2022 & I.A. No. 1210, 1211 & 1212 of 2022	Regional PF Commissioner, Haldwani Vs. Bhupendra Singh Narayan Singh Rajput (IRP) & Anr.	Kaushik K. Dey	Bhupendra Singh Narayan Rajput
3.	Comp. App. (AT) (Ins) No. 472 of 2022 & I.A. No. 1233, 1234 & 1235 of 2022	Manoj Kumar Umashankar Saraf & Ors. Vs. Bhuvan Madan Resolution Professional Ferro Alloys Corporation Ltd. & Ors.	Deepak Chawla	Saurav Panda Charu Bansal-R1

### **For Hearing**

4.	Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
5.	Comp. App. (AT) (Ins) No. 716 of 2020 & I.A. No. 1937 of 2020	Rajan Arora & Ors. Vs. MMR Saha Infrastructure Pvt. Ltd.	Ashish Verma	N.P. Singh Sachin Awana
6.	Comp. App. (AT) (Ins) No. 301 of 2021 & I.A. No. 701, 702 & 703 of 2021	Gurudeo Exports Corporation Pvt. Ltd. & 3 Ors. Vs. Akash Singhal Liquidator of Amira Pure Foods Pvt. Ltd. & Anr.	Rahul Gupta	RK Gupta-R1 & R2 Swaralipi Deb Roy

7.	Comp. App. (AT) (Ins) No. 657 of 2021 & I.A. no. 1728, 1729 & 1730 of 2021	Sun Pharmaceuticals Industries Ltd. Vs. Allychem Laboratories Pvt. Ltd.	Ashish Verma	Keshav Gupta Vishal Mahajan Vidit Anand
8.	Contempt Case (AT) No. 21 of 2021 in Comp. App. (AT) (Ins) No. 909 of 2019 & I.A. No. 1884 of 2021	Aarti Securities Services Vs. Sarita Vishal	Priyanshu Upadhyay	

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

9.	Comp. App. (AT) (Ins) No. 813 of 2022 & I.A. No. 2252, 2253 of 2022 <b>(PH)</b>	Committee of Creditors of Vallabh Textiles Company Ltd. Through Sumat Gupta, RP Vs. Aggarsain Spinners Ltd. & Anr.	Dr. Rajansh Thukral	Himanshu Vij Akhil Anand Surjeet Bhadu-R1 Abhishek Anand Viren Sharma Karan Kohli
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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**